

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3007
ANSWERED ON:10.08.2001
FILLING UP OF RESERVED POSTS IN IFCI
SANJAY PASWAN

Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Finance Corporation of India Limited (IFCI) had issued advertisements during the year 2000, to fill up the reserved vacancies/posts for Scheduled Castes and Scheduled Tribes communities in officer cadres on the direction of the National Commission for Scheduled Castes and Scheduled Tribes;

(b) if so, the details thereof; and

(c) the number of persons have been appointed by the IFCI against reserved posts?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH):

(a) An advertisement was issued by IFCI Ltd. in October, 2000 for filling up reserved vacancies of SC/ST candidates in officer cadres.

(b) Applications were invited for filling up one post of Assistant General Manager (Law)(SC-1) and six posts of Managers (Finance) (SC-4) (ST-2).

(c) One SC candidate has been appointed to the post of AGM (Law) and six candidates (SC-4)(ST-2) have been selected for the post of Manager (Finance) and appointment letters are being issued to them.